

pan>

Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2017 (*Amendment of section 197*)I.

DR. THOKCHOM MEINYA (INNER MANIPUR): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

DR. THOKCHOM MEINYA : I introduce the Bill.